


F.No.A-60011/28/2010-Admn.I (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi,
Dated the 19th June, 2014

OFFICE ORDER NO. 64 /2014

In supersession of this Department's earlier orders on the subject, the competent authority, in pursuance of the provisions contained in Section 5(1) and (2) of the Right to Information Act, 2005, designates the following officers of this Department as Appellate Authorities, Central Public Information Officers (CPIO) and Central Assistant Public Information Officers (CAPIO) in the various units under Department of Legal Affairs.

Sl. No.	Name of the Office	Appellate Authority	CPIO	CAPIO
1.	Main Secretariat	Dr.(Smt) Gita Rawat, JS&LA	Sh. K. Ginkhan Thang, DS	Smt. Asha Sota, US
2.	Litigation Section(High Court) and CAT Cell	Dr.(Smt) Gita Rawat, JS&LA	Sh. P.K. Behera, DLA	Smt. Savita Singal, Suptd.(L)
3.	Litigation Section(Lower Court)	Dr.(Smt) Gita Rawat, JS&LA	Sh. P.K. Behera, DLA	Sh. Jiwan Ram, Suptd.(L)
4.	Central Agency Section	Smt. Sushma Suri, Sr. Govt. Advocate	Sh. B.K. Prasad, Addl. G.A.	Sh. G.S. Makker, Assistant Govt. Advocate
5.	Branch Secretariat, Mumbai	Sh. H.P. Chaturvedi, JS&LA	Sh. Niraj Kumar, Assistant Legal Adviser	Sh. N.A. Pande, Suptd.(L)
6.	Branch Secretariat, Kolkata	Sh. S.S. Sarker, Sr. Govt. Advocate	Sh. Amar Nath Pujari, ALA	Sh. Panchadip Chaduri, SO
7.	Branch Secretariat, Chennai	Sh. G.S. Yadav, Additional Legal Adviser	Smt. R. Jayalakhshmi, Assistant Legal Adviser	Sh. B. Nand Kumar, Suptd.(L)
8.	Branch Secretariat, Bangalore	Sh. G.S. Yadav, Additional Legal Adviser	Sh. R. Ganesh Voltair, ALA	Sh. R. Rajgopal, SO



(Ravindra Kumar)
Deputy Secretary to the Govt. of India

F.No.A-60011/28/2010-Admn.II(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhavan, New Delhi
Dated the 18th March 2015

ORDER No. 20/2015

In supersession of this Department's earlier orders on the subject, the competent authority in pursuance of the provisions contained in Section 5(1) and (2) of the Right to Information 2005, designates the following officers of this Department as Appellate Authority, Central Public Information Officers (CPIO) and Central Assistant Public Information Officers (CAPIO) in respect of Branch Secretariats Kolkata, Chennai and Bengaluru:-

S. N.	Name of the Office	Appellate Authority	CPIO	CAPIO
1.	Branch Secretariat, Kolkata	Sh. S.S. Sarkar, Senior Govt. Advocate/Incharge	Shri Jay Prakash Dubey, Assistant Legal Adviser	Shri Panchadi Chaudhri, Section Officer
2.	Branch Secretariat, Chennai	Smt. R. Jayalakshmi, DLA/Incharge	Sh. S. Joseph Balasunder, Assistant Legal Adviser	Sh. B. Nandkumar, Suptd(L)
3.	Branch Secretariat, Bengaluru	Sh. R. Ganesh Venkatesh, DLA/Incharge	Sh. R. Rajgopal, Section Officer	-----

(A.K. Jaiswal)

Deputy Secretary to the Govt. of India

To,

1. Officers Concerned
2. In-charge, Branch Secretariat, Chennai
3. In-charge, Branch Secretariat, Bengaluru
4. Incharge, Branch Secretariat, Kolkata
5. Incharge, Branch Secretariat, Mumbai
6. PS to Hon'ble MLJ/ PPS to LS/ PPS to Additional Secretaries/ JS&LAS.
7. Central Agency Section/Litigation (HC)/Litigation (LCO) Cell.
8. Admn.II/III/IV Section, Judicial/Implementation/Notification Cell & Advice 'A'/ 'B'/ 'C' Section.
9. NIC Cell (Ms. Reema, S.S.A.) with the request to post the above order on the website of department

F.No.21(673)/2014-IC
Government of India
Ministry of law & Justice
Department of Legal Affairs
Implementation Cell

Shastri Bhawan, New Delhi
Dated 20.7.2015

Office Order Mo. 1/2015

Subject: Designation of Central Public Information Officers (CPIOs) and First Appellate Authorities for the purpose of RTI in respect of the Main Secretariat-regarding.

In supersession of this Department's Officer Order No. 88/2014 dated 6.1.2015 issued under the even No. and in exercise of powers conferred by sub-section (1) of Section 5 and sub-section (1) of Section 19 of the Right to Information Act, 2005, the competent Authority designates the following officers of Department of Legal Affairs as Central public Information Offices (CPIO's) and First Appellate Authorities for the subject matters mentioned against each for the purpose of Right to Information Act, 2005.

S.No	Division / Section	Name & Address of CPIO	Link Officer of CPIO	First Appellate Authority	Link Officer of First Appellate Authority
1.	Judicial Section	Sh. R.K. Srivastava, DLA Ph.No. 23387543 R.No. 424-A	Ms. Poonam Suri, DLA Ph.No. 23388763 R.No. 433-A	Shri Suresh Chandra Ph.No. 23387806 R.No. 419-A	Sh. Ramayan Yadav Ph.No. 23071014 R.No. 422-A
2.	Notary Section	Ms. Poonam Suri, DLA Ph.No. 23388763 R.No. 433-A	Sh. R.K. Srivastava, DLA Ph.No. 23387543 R.No. 424-A	Shri G.S.Yadav, JS&LA Ph.No. 23384630 R.No. 406 B(A)	Sh. G.C. Mishra, JS&LA Ph.No. 23384446 R.No. 406-B
3.	Implementation Cell	Sh. Y.K. Singh, DLA Ph.No. 23383255 R.No. 413-D	Sh. T.K. Malik, DLA Ph.No. 23386260 R.No. 415 C (A)	Sh. T.N. Tiwari, AS Ph.No. 23384204 R.No. 409-A	Shri G.S.Yadav, JS&LA Ph.No. 23384630 R.No. 406 B(A)
4.	RTI Matters	Sh. K.Ginkhan Thang, DS Ph.No. 23384706 R.No. 422 A (A)	Smt. Asha Sota, US, Admn.IV Ph.No. 23389127 R.No. 410 D	Sh. T.N. Tiwari, AS Ph.No. 23384204 R.No. 409-A	Shri G.S.Yadav, JS&LA Ph.No. 23384630 R.No. 406 B(A)

5.	Advice A, B, C Sections	Dr. R.S. Shrinet. ALA Ph.No. 23386260 R.No. 415 C (A)	Ms. Arti Chopra. ALA Ph.No. 23381116 R.No. 415 C (A)	Shri G.S.Yadav, JS&LA Ph.No. 23384630 R.No. 406 B-(A)	Sh. G.C. Mishra, JS&LA Ph.No. 23384446 R.No. 406-B
6.	Admn-I & Vigilance Section	Sh. Anil Kumar Joshi, DS. Admn.I Ph.No. 23384109 R.No. 418 A	Sh. D Choudhury. US, Ph.No. 23383051 R.No. 417-A	Sh. D. Bhardwaj, Additional Secretary Ph.No. 23384101 R.No. 411-A	Sh. Suresh Chandra, JS&LA Ph.No. 23387806 R.No. 419-A
7.	Admn-II	Sh. K.Ginkhan Thang, DS Ph.No. 23384706 R.No. 422 A (A)	Smt. Asha Sota, US, Admn.IV Ph.No. 23389127 R.No. 410 D	Shri G.S.Yadav, JS&LA Ph.No. 23384630 R.No. 406 B-(A)	Sh. G.C. Mishra, JS&LA Ph.No. 23384446 R.No. 406-B
8.	Admn-III	Sh. D Choudhury, US, Ph.No. 23383051 R.No. 417-A	Sh. Anil Kumar Joshi, DS, Admn.I Ph.No. 23384109 R.No. 418 A	Sh. D. Bhardwaj, Additional Secretary Ph.No. 23384101 R.No. 411-A	Sh. Suresh Chandra, JS&LA Ph.No. 23387806 R.No. 419-A
9.	Admn-IV	Smt. Asha Sota, US, Admn.IV Ph.No. 23389127 R.No. 410 D	Sh. K.Ginkhan Thang, CPIO Ph.No. 23384706 R.No. 422 A (A)	Sh. Ramayan Yadav, JS&LA Ph.No. 23071014 R.No. 422-A	Sh. D. Bhardwaj, Additional Secretary Ph.No. 23384101 R.No. 411-A
10.	Library & Research Section	Sh. Y.K. Singh, DLA Ph.No. 23383255 R.No. 413-D	Sh. T.K. Malik, DLA Ph.No. 23386260 R.No. 415 C (A)	Shri G.S.Yadav, JS&LA Ph.No. 23384630 R.No. 406 B-(A)	Sh. G.C. Mishra, JS&LA Ph.No. 23384446 R.No. 406-B
11.	P.G Cell	Sh. K.Ginkhan Thang, DS Ph.No. 23384706 R.No. 422 A (A)	Smt. Asha Sota, US, Admn.IV Ph.No. 23389127 R.No. 410 D	Shri G.S.Yadav, JS&LA Ph.No. 23384630 R.No. 406 B-(A)	Sh. G.C. Mishra, JS&LA Ph.No. 23384446 R.No. 406-B
12.	Cash Section	Sh. K.Ginkhan Thang, DS Ph.No. 23384706 R.No. 422 A (A)	Smt. Asha Sota, US, Admn.IV Ph.No. 23389127 R.No. 410 D	Sh. Ramayan Yadav, JS&LA Ph.No. 23071014 R.No. 422-A	Sh. D. Bhardwaj, Additional Secretary Ph.No. 23384101 R.No. 411-A

13.	Hindi Section	Shri Vijay Singh Meena. DD Ph.No. 23385383 R.No. 435-A	Sh.N.S.Aswal, AD Ph.No. 23070744 R.No. 411-D	Sh. T.N. Tiwari, AS Ph.No. 23384204 R.No. 409-A	Shri G.S.Yadav, JS&LA Ph.No. 23384630 R.No. 406 B-(A)
14.	Litigation (HC)/CAT Cell/ Litigation (LC)	Sh. P.K. Behera. DLA Lit(HC) Section Ph.No. 23383874	Satish Kr. Singh. Supdt.(L), Lit(HC) Section Ph.No. 23386243	Sh. T.N. Tiwari. AS Ph.No. 23384204 R.No. 409-A	Shri G.S.Yadav, JS&LA Ph.No. 23384630 R.No. 406 B-(A)
15	Litigation (LC) Section	Sh. P.K. Behera, DLA Lit(LC) Section Ph.No. 23831110	Jiwan Ram, Supdt.(L), DLA Lit(LC) Section Ph.No. 23919238	Sh. T.N. Tiwari, AS Ph.No. 23384204 R.No. 409-A	Shri G.S.Yadav, JS&LA Ph.No. 23384630 R.No. 406 B-(A)


(Asha Sota)

Under Secretary.
Tel. No. 23389127

Copy to:

1. PS to Hon'ble Minister of Law & Justice,
2. PPS to Law Secretary,
3. All Officer & Sections in the Department of Legal Affairs
4. Shri B.K.Prasad, Additional Government Advocate, Central Agency Section, Supreme Court Compound, New Delhi.
5. Shri P.K.Behera, Deputy Legal Adviser, Litigation (HC) Section, Room No. 444, Lawyers Chambers, Delhi High Court, New Delhi-110003.
6. Shri P.K.Behera, Deputy Legal Adviser, Litigation (LC) Section, Tis Hazari, New Delhi..
7. Shri Niraj Kumar, ALA, Branch Sectt., 2nd Floor, Aayakar Bhawan Annexe, New Marine Lines, Mumbai.
8. Shri Jay Prakash Dubey ALA, Branch Secretariat, , 3rd Floor, Middle Building, 11 Strand Road, Kolkata-700001.
9. Shri S.Joseph Balasunder, ALA, Branch Secretariat, 3rd Floor, (Rear Wing), Shastri Bhawan Annexe, 26 Haddows Road, Chennai-600006.
10. Shri R.Ganesh Voltair, DLA, Branch Secretariat, D Wing, Kendriya Sadan, Koramangla, Bengaluru-560034.
11. Shri Rakesh Kumar, CPIO, ATFE, Janpath, New Delhi.
12. NIC Cell with the request that this OM may kindly be put up on Department of Legal Affairs website

Government of India
Ministry of Law & Justice
Department of Legal Affairs
Admn. I Section

Shastri Bhawan, New Delhi.

Dated 14th Sept. 2016**Office Order No. 93/2016**

In supersession of all previous Orders regarding appointment of Appellant Authority, CPIO and CAPIO in respect of Branch Secretariats, Kolkata, Chennai and Mumbai in pursuance of the provisions contained in Section 5(1) and (2) of the Right to Information Act, 2005, the competent authority in Department of Legal Affairs designates the following officers of this Department as Appellant Authority, Central Public Information Officer(CPIO) and Central Assistant Public Information Officer(CAPIO):

S.No.	Name of the Office	Appellate Authority	CPIO	CAPIO
1.	Branch Secretariat, Kolkata	Shri M.C. Prusty, Addl. GA / Incharge	Shri Jay Prakash Dubey, Assistant Legal Adviser	Shri Panchadip Chaudhari, Section Officer
2.	Branch Secretariat, Chennai	Smt. R. Jayalakshami, Dy. Legal Adviser/Incharge	Shri S. Joseph Balasunder, Assistant Legal Adviser	Shri P.R. Ramanathan, Section Officer
3.	Branch Secretariat, Mumbai	Shri Pankaj Kapoor, Sr. Govt. Advocate/Incharge	Shri Niraj Kumar, Assistant Legal Adviser	Shri S.K. Dewan, Section Officer



(A.K. Joshi)

Deputy Secretary to the Govt. of India

To

- 1) Officers concerned.
- 2) Incharge, Branch Secretariats, Kolkata/ Chennai/ Mumbai.
- 3) PS to Hon'ble MLJ/PPS to LS / PPS to Additional Secretaries / JS&LAs
- 4) Central Agency Section / Litigation(HC) / Litigation (LC) / CAT Cell.
- 5) Admn. II / III/ IV Section, Judicial / Notary / Implementation / Advice 'A', 'B' & 'C' Sections.
- 6) NIC Cell with the request to upload the Order on the website of this Department under 'Distribution of Work' link.
- 7) Office Order folder.

Government of India
Ministry of Law & Justice
Department of Legal Affairs

4th Floor, 'A' Wing, Shastri Bhawan
New Delhi, dated 25th October, 2016

OFFICE ORDER No. 110 / 2016

In modification of this Department's Order No. 1/2015 dated 20.07.2015, the competent authority in pursuance of the provisions contained in Section 5(1) and (2) of the Right to Information Act 2005, re-designates the following officers of this Department as Appellate Authority and Central Public Information Officers (CPIO) :-

S.No.	Section	Name of CPIO	Link Officer of CPIO	First Appellate Authority	Link Officer of First Appellate Authority
1.	Judicial Section	Shri Surender Kumar, ALA	Shri Krishan Mohan Arya, ALA	Shri R.K. Srivastava, DLA	Smt. Poonam Suri, DLA
2.	Notary Section	Smt. Poonam Suri, DLA	Shri R.K. Srivastava, DLA	Shri G.S. Yadav, JS&LA	Shri S.R. Mishra, JS&LA
3.	Implementation Cell	Dr. P.K. Behera, DLA	Shri R.S. Verma, DLA	Shri Inder Kumar, AS	Shri Ramayan Yadav, AS
4.	RTI Cell	Shri K. Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri Ramayan Yadav, AS	Shri Inder Kumar, AS
5.	Advice A, B & C Sections	Shri Arpit Anant Mishra, ALA	Ms. Jyoti Divya, ALA	Shri S.R. Mishra, JS&LA	Shri G.S. Yadav, JS&LA
6.	Admn. I Section	Shri Bhakti Lal, US	Shri Unni Krishnan T., US	Shri G.S. Yadav, JS&LA	Shri S.R. Mishra, JS&LA
7.	Vigilance Unit	Shri Bhakti Lal, US	---	Shri R.K. Srivastava, DLA	---
8.	Admn. II Section	Shri A.K. Joshi, DS	Shri K. Ginkhan Thang, DS	Shri S.R. Mishra, JS&LA	Shri G.S. Yadav, JS&LA
9.	Admn. III Section	Shri Suneel Sachdeva, US	Shri Bhakti Lal, US	Shri Ramayan Yadav, AS	Shri Inder Kumar, AS
10.	Admn. IV Section	Shri Unni Krishnan T., US	Shri Suneel Sachdeva, US	Shri Ramayan Yadav, AS	Shri Inder Kumar, AS
11.	PG Cell	Shri A.K. Joshi, DS	Shri K. Ginkhan Thang, DS	Shri G.S. Yadav, JS&LA	Shri S.R. Mishra, JS&LA
12.	Library & Research Section	Dr. R.J.R. Kasibhatla, DLA	Dr. P.K. Behera, DLA	Shri Ramayan Yadav, AS	Shri Inder Kumar, AS
13.	Cash Section	Shri K. Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri S.R. Mishra, JS&LA	Shri G.S. Yadav, JS&LA
14.	OL Wing	Shri Vijay Singh Meena, DD	Shri N.S. Aswal, A.D.	Shri Ramayan Yadav, AS	Shri Inder Kumar, AS
15.	Litigation(HC) / CAT Cell	Shri Y.K. Singh, DLA	---	Shri R.K. Srivastava, DLA	---
16.	Litigation (LC)	Shri Jiwan Ram, ALA	---	Shri R.K. Srivastava, DLA	---

(K. Ginkhan Thang)
Deputy Secretary to the Govt. of India

To:-

1. Officers Concerned.
2. PS to Hon'ble MLJ/ PS to Hon'ble MOS/ PPS to LS/ PPS to Additional Secretaries/ JS&LAs.
3. Central Agency Section/ Litigation (HC)/ Litigation(LC)/ CAT Cell
4. Admn.II/III/IV Section, Judicial/ Implementation/ Notary Cell & Advice 'A' 'B' 'C' Section, PG Cell, Library & Research Section, Cash Section, OL Wing..
5. NIC Cell(Ms. Reema, S.S.A.) with the request to upload the above order on the website of this Department
6. Office Order folder.

Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi.
Dated the 16th January, 2019.

OFFICE ORDER NO. 2 /2019

In modification of this Department's Order No.28/2018 dated 19th March, 2018, the competent authority in pursuance of the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, re-designates the following officers of this Department as Appellate Authority and Central Public Information Officers (CPIO):-

S. No.	Section	Name of CPIO	Link Officer of CPIO	First Appellate Authority	Link Officer of First Appellate Authority
1.	Judicial Section	Shri Lal Chand Dabaria, ALA	Smt. Poonam Suri, DLA	Shri R.K. Srivastava, Addl.LA	Smt. Zoya Hadke, AS
2.	Notary Section	Smt. Poonam Suri, DLA	Shri L.C Dabaria, ALA	Smt. Zoya Hadke, AS	Shri R.K. Srivastava, Addl.LA
3.	Implementation Cell	Shri R.K. Choudhary, ALA	Shri Bhupesh Verma	Shri O.P. Bagri, DLA	Shri O. Venkateswarlu, DLA
4.	RTI Cell	Shri K. Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri Ajay Gupta, OSD (IT)	Shri S.R. Mishra, AS
5.	Advice 'A' & 'C'	Shri Neeraj Rawat, ALA	Shri Bhupesh Verma, ALA	Shri S.R.Mishra, AS	Dr. Rajiv Mani, JS&LA
6.	Advice 'B'	Shri Bhupesh Verma, ALA	Shri Neeraj Rawat, ALA	Shri S.R. Mishra, AS	Dr. Rajiv Mani, JS&LA
7.	Admn.I Section	Shri A.K. Joshi, DS	Shri K. Ginkhan Thang, DS	Dr. Rajiv Mani, JS&LA	Dr. Anju Rathi Rana, JS&LA
8.	Vigilance Unit	Shri A.K.Joshi, DS	Shri K.Ginkhan Thang, DS	Dr. Rajiv Mani, JS&LA	Shri R.K. Srivastava, Addl.LA
9.	Admn.II Section	Shri A.K.Joshi, DS	Shri K.Ginkhan Thang, DS	Shri S.R. Mishra, AS	Dr. Rajiv Mani, JS&LA
10.	Admn.III Section	Shri Suneel Sachdeva, DS	Shri A.K.Joshi, DS	Dr. Rajiv Mani, JS&LA	Dr Anju Rathi Rana, JS&LA
11.	Admn.IV Section	Shri K.Ginkhan Thang, DS	Shri Suneel Sachdeva, DS	Shri Ajay Gupta, OSD (IT)	Dr. Anju Rathi Rana, JS&LA
12.	PG Cell	Shri K. Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri S.R. Mishra, AS	Dr. Rajiv Mani, JS&LA
13.	Library & Research Section	Ms. Champa Bisht, ALA	Shri O.P. Bagri, DLA	Smt. Zoya Hadke, AS	Dr. Anju Rathi Rana, JS&LA
14.	Cash Section	Shri K.Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri S.R.Mishra, AS	Dr Anju Rathi Rana, JS&LA
15.	OL Wing (Hindi Section)	Shri K.Ginkhan Thang, DS	Shri A.K.Joshi, DS	Smt. Zoya Hadke, ASS	Dr Anju Rathi Rana, JS&LA
16.	Litigation (HC)/CAT Section	Shri Brindaban, ALA	---	Dr. P.K.Behera, DLA	---
17.	Litigation (LC) Section	Shri Jiwan Ram, ALA	---	Shri R.K. Srivastava, Addl. LA	---

(K.G. Thang)
Deputy Secretary to the Govt. of India

To:-

1. Officers Concerned.
2. PS to Hon'ble MLJ/PS to Hon'ble MoS/PPS to LS/PPS to Addl. Secretaries/PSJS & LAs.
3. Central Agency Section / Litigation (HC)/ Litigation (LC)/ CAT Sections.
4. Admn.I, II, III & IV (LA) Sections/Imp. Cell/Judicial Section/Notary Cell/ Advice: A, 'B' & 'C' Sections/PG Cell.
5. NIC Cell with the request to upload the above order on the website of this Department.
6. Office order folder.

Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan New Delhi
Dated the 10th July, 2019

OFFICE ORDER NO. 46/2019

In modification of this Department's Order No. 8/2019 dated 16th January, 2019, the competent authority in pursuance of the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, re-designates the following officers of this Department as Appellate Authority and Central Public Information Officers (CPIO):-

S. No.	Section	Name of CPIO	Link Officer of CPIO	First Appellate Authority	Link Officer of First Appellate Authority
1.	Judicial Section	Shri Lal Chand Dabaria, ALA	Smt. Poonam Suri, DLA	Shri R.K.Srivastava, Addl.LA	Smt. Zoya Hadke, AS
2.	Notary Section	Smt. Poonam Suri, DLA	Shri L.C Dabaria, ALA	Smt. Zoya Hadke, AS	Shri R.K. Srivastava, Addl.LA
3.	Implementation Cell	Smt. Savita Rani Singal, ALA	Shri Bhupesh Verma	Shri Ajay Goyal, JS	Shri Vijay Varma, JS
4.	RTI Cell	Shri K. Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
5.	Advice 'A' & 'C'	Shri Neeraj Rawat, ALA	Shri Bhupesh Verma, ALA	Shri S.R.Mishra, AS	Dr. Rajiv Mani, JS&LA
6.	Advice 'B'	Shri Bhupesh Verma, ALA	Shri Neeraj Rawat, ALA	Shri S.R. Mishra, AS	Dr. Rajiv Mani, JS&LA
7.	Admn.I Section	Shri A.K. Joshi, DS	Shri K. Ginkhan Thang, DS	Dr. Rajiv Mani, JS&LA	Shri S.R. Mishra, AS
8.	Vigilance Unit	Shri A.K.Joshi, DS	Shri K.Ginkhan Thang, DS	Dr. Rajiv Mani, JS&LA	Shri R.K.Srivastava, Addl.LA
9.	Admn.II Section	Shri A.K.Joshi, DS	Shri K.Ginkhan Thang, DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
10.	Admn.III Section	Shri Suneel Sachdeva, DS	Shri A.K.Joshi, DS	Dr. Rajiv Mani, JS&LA	Shri S.R. Mishra, AS
11.	Admn.IV Section	Shri K.Ginkhan Thang, DS	Shri Suneel Sachdeva, DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
12.	PG Cell	Shri K. Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
13.	Library & Research Section	Ms. Champa Bisht, ALA	Shri T.K. Malik, DLA	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
14.	Cash Section	Shri K.Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
15.	OL Wing (Hindi Section)	Shri Raghunathan T.V., US	Shri Rama Nand, US	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
16.	Litigation (HC)/CAT Section	Shri Brindaban, ALA	—	Shri Mohd. Mugeem, DLA	—
17.	Litigation (LC) Section	Shri Jagannath, ALA	—	Shri R.K. Srivastava, Addl. LA	—


(A.K. Joshi)

Deputy Secretary to the Govt.of India

To:-

1. Officers Concerned.
2. PS to Hon'ble MLJ/PS to Hon'ble MoS/PPS to IS/PPS to Addl. Secretaries/PSJS & IAs.
3. Central Agency Section / Litigation (HC)/ Litigation (LC)/ CAT Sections.
4. Admn.I, II, III & IV (I.A) Sections/Imp. Cell/Judicial Section/Notary Cell/ Advice: A, 'B' & 'C' Sections/PG Cell
5. NIC Cell with the request to upload the above order on the website of this Department.
6. Office order folder.

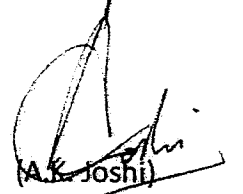
No. 15/1/2017-Admn.I(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 19th September, 2019

OFFICE ORDER No. 89/2019

With the approval of Competent Authority, the following changes in work distribution are made with immediate effect:-

- (i) Shri Vijay Varma, Joint Secretary shall look after the work of Admn.I and Vigilance Divisions in addition to his regular duties.
- (ii) Dr. Rajiv Mani, JS & LA shall continue to look after the other duties assigned to him apart from Administration and Vigilance Divisions.



Deputy Secretary to the Govt. of India
Tel. 2338 4109

Copy to:-

1. Shri Vijay Varma, Joint Secretary, Department of Legal Affairs
2. Dr. Rajiv Mani, JS&LA, Department of Legal Affairs
3. PS to MLJ / PPS to Law Secretary / PPSs to Addl. Secretaries / PPSs to Joint Secretaries / PPSs to JS&LAs.
4. Incharge of Branch Secretariats (Kolkata/Mumbai/Chennai/Bengaluru)
5. Incharge – Central Agency Section, Litigation (HC) Section/Litigation (LC) Section
6. All the Sections in the Department of Legal Affairs
7. Office Order File/ Personal file of officers concerned.

Shastri Bhawan, New Delhi.
Dated the 17th October, 2019.**OFFICE ORDER NO. 105 /2019**

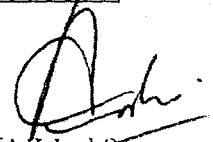
In modification to this Department's Order No. 46/2019 dated 10th July, 2019, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, re-designates the following officers of this Department as First Appellate Authority and Central Public Information Officers (CPIO) :-

Admin. Section and Vigilance Unit :-

S.No.	Section	Name of CPIO	Link Officer of CPIO	First Appellate Authority	Link Officer of First Appellate Authority
1.	Admin. I Section	Shri A.K.Joshi, DS	Shri K.Ginkhan Thang, DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS
2.	Vigilance Unit	Shri A.K. Joshi, DS	Shri K.Ginkhan Thang, DS	Shri Vijay Varma, JS	Shri Ajay Goyal, JS

Central Agency Section & Branch Secretariats :-

Sl. No.	Name of the Office	Name of CPIO	Name of First Appellate Authority
1.	Central Agency Section	Shri Raj Bahadur, DGA	Shri B.V. Balram Das, Addl. G.A.
2.	Branch Secretariat, Kolkata	Shri Subhro Jyoti Mukherjee, ALA	Shri M.K. Maroria, Addl. G.A.
3.	Branch Secretariat, Chennai	Shri Jaspal Singh Dhanju, ALA	Smt. R. Jayalakshmi, DLA
4.	Branch Secretariat, Bengaluru	Shri T.G. Gopidasan, Section Officer	Shri R. Ganesh Voltair, DLA
5.	Branch Secretariat, Mumbai	Shri K. Santosh Ramanna, ALA	Shri A. A. Ansari, Addl. G.A.



(A.K. Joshi)

Deputy Secretary to the Govt. of India

To:-

1. Officers Concerned.
2. PS to Hon'ble MLJ/PS to Hon'ble MoS/PPS to LS/PPS to Addl. Secretaries/PPS to Joint Secretaries/PSJS & LAs.
3. Central Agency Section / Litigation (HC)/ Litigation (LC)/ CAT Sections.
4. Branch Secretariats- Mumbai/Chennai/Kolkata/Bengaluru.
5. Admn. II, III & IV (LA) Sections/Imp.Cell/Judicial Section/Notary Cell/ Advice; A', 'B' & 'C' Sections/PG Cell.
6. NIC Cell with the request to upload the above order on the website of this Department.
7. Office order folder.
8. e-office portal.

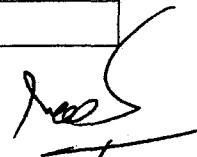
No. 15/1/2017-Admn.I(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 20th January, 2020

OFFICE ORDER No. 16/2020

It has been decided with the approval of Competent Authority to make the following allocation of work with immediate effect:-

Sections/Units	Previous Allocation (S/Shri)	Present Allocation (S/Shri/Smt./Dr.)
Coordination Section Cash Section Library Facilitation Centre	Vijay Varma, JS	R.S. Verma, AS
PG Cell R&I Section RTI Cell Hindi Unit (Rajbhasa Adhikari)	Vijay Varma, JS	Anju Rathi Rana, JS&LA
Tribunal Cell	Ajay Goyal, JS	S.R. Mishra, AS


20/01/2020
(Raghunathan T.V)
Under Secretary (Admn.I)
Tel. 2338 8763

Copy to:-

1. The officers concerned.
2. PS to MLJ / PPS to Law Secretary / PPSs to Addl. Secretaries / PPSs to JS&LAs.
3. All the Sections in the Department of Legal Affairs
4. Office Order File/ Personal file of officers concerned.
5. e-office portal.

Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi.

Dated the 4th August, 2022.**OFFICE ORDER NO. 114/2022**

In partial modification and supersession to this Department's Order No. 78/2022 dated 17th June, 2022, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designates the following officers of this Department-as First Appellate Authority and Central Public Information Officers (CPIO):-

S. No.	Sections	CPIO (Sh./Shri/Smt.)	Link Officer of CPIO (Sh./Shri/Smt.)	First Appellate Authority (Sh./Shri/Smt.)	Link officer of First Appellate Authority (Sh./Shri/Smt.)
1.	Judicial	Sh. Satish Kumar Singh, ALA	D. Srinivas, SO	V. K. Sharma, JS&LA	Sunita Anand, JS & LA
2.	Notary	T. K. Malik, Addl. LA	Praveen Srivastava, Addl. LA	Sunita Anand, JS & LA	V. K. Sharma, JS&LA
3.	Implementation Cell	Dr. Harinder Pal Singh, ALA	Savita Rani Singal, ALA	R. S. Verma, AS	Dr. Rajiv Mani, AS
4.	RTI Cell	Jyoti Divya, ALA	Neeraj Rawat, ALA	Umashankar Thakur, Director	Mahendra Khandelwal, Sr. GA
5.	Advice-A	Savita Rani Singal, ALA	Satish Kumar Singh, ALA	Dr. Anju Rathi Rana, AS	Mahendra Khandelwal, Sr. GA
6.	Advice -B & C	Satish Kumar Singh, ALA	Savita Rani Singal, ALA	Dr. Anju Rathi Rana, AS	Mahendra Khandelwal, Sr. GA
7.	Admn-I (LA)	Raja Kar, DS	Umashankar Thakur, Director	Dr. Anju Rathi Rana, AS	Mahendra Khandelwal, Sr. GA
8.	Vigilance Unit	Raja Kar, DS	Umashankar Thakur, Director	Dr. Anju Rathi Rana, AS	Mahendra Khandelwal, Sr. GA
9.	Admn-II (LA)	Raja Kar, DS	Umashankar Thakur, Director	Dr. Anju Rathi Rana, AS	Mahendra Khandelwal, Sr. GA
10.	Admn-III (LA)	Umashankar Thakur, Director	Raja Kar, DS	Dr. Rajiv Mani, AS	R. S. Verma, AS
11.	Admn-IV (LA)	Umashankar Thakur, Director	Raja Kar, DS	Dr. Anju Rathi Rana, AS	Mahendra Khandelwal, Sr. GA
12.	PG Cell	Saji Gopinath P., US	U. N. Mishra, SO	R. S. Verma, AS	Dr. Rajiv Mani, AS
13.	Library & Research Section	Debjit Sarkar, ALIO	Avnit Sigh Arora, Director	Sunita Anand, JS & LA	V. K. Sharma, JS&LA
14.	Cash Section	Kuldeep Mendiratta, US	U. N. Mishra, SO	Sunita Anand, JS & LA	V. K. Sharma, JS&LA
15.	Training	V. S. Chauhan, US	Preeti Wadhwa,	Dr. Anju Rathi	Mahendra

	Division		SO	Rana, AS	Khandelwal, Sr. GA
16.	OL Wing (Hindi Section)	Savita Singh, DD	Shamsher Singh, AD	R. S. Verma, AS	Dr. Rajiv Mani, AS
17.	NDIAC Cell	Avnit Singh Arora, Director	Milind Mujumdar, US	Dr. Rajiv Mani, AS	R. S. Verma, AS
18.	ACI Section	Avnit Singh Arora, Director	Milind Mujumdar, US	Sunita Anand, JS & LA	V. K. Sharma, JS&LA
19.	LIMBS	Umashankar Thakur, Director	Raja Kar, DS	Dr. Rajiv Mani, AS	R. S. Verma, AS
20.	Litigation (HC)/ CAT	Manindra Choudhary, Supt. (L)	-	Mohd. Muquee, Addl. LA	-
21.	Litigation (LC)	Sukriti Kr. Tiwari, ALA	-	Mahendra Khandelwal, Sr. GA	-
22.	BS, Kolkata	Subhro Jyoti Mukherjee, ALA	-	M. C. Prusty, Addl. GA	-
23.	BS, Chennai	Jaspal Singh Dhanju, ALA	-	Radhakrishna, Sr. PPS	-
24.	BS, Bengaluru	P. Uppilisinivasan, PPS	-	B. Nanda Kumar, ALA	-
25.	BS, Mumbai	K. Santosh Ramanna, ALA	-	A. A. Ansari, Addl. GA	-

V. S. Chauhan
(V. S. Chauhan)

Under Secretary to the Govt. of India
Tele- 2338 3634

To: -

1. Officers Concerned.
2. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MoSLJ /PPS to LS
3. PPS to Addl. Secretaries/PPS to JS &Las/ PPS to Sr. GA.
4. Central Agency Section / Litigation (HC)/ Litigation (LC)/ CAT Sections.
5. Branch Secretariats- Mumbai/Chennai/Kolkata/Bengaluru.
6. All Sections in the Department of Legal Affairs.
7. Hindi Section for providing Hindi version of the above order for uploading on the website of this Department
8. NIC Cell with the request to upload the above order on the website of this Department.
9. e-office portal.
10. Office order folder.

F. No. A-60011/28/2010-Admn.I (LA)


Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi.
Dated the ~~29~~ August, 2022.

OFFICE ORDER NO. 29/2022

In partial modification to this Department's Office Order No.114/2022 dated 4th August, 2022, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, re-designates the following officers of this Department as First Appellate Authority and Central Public Information Officers (CPIO):-

S. No.	Sections	CPIO (Sh./Shri/Smt.)	Link Officer of CPIO (Sh./Shri/Smt.)	First Appellate Authority (Sh./Shri/Smt.)	Link officer of First Appellate Authority (Sh./Shri/Smt.)
1.	RTI Cell	Jyoti Divya, ALA	Neeraj Rawat, DLA	Mahendra Khandelwal, Sr. GA	Dr. Anju Rathi Rana, AS


(Raja Kar)

Dy. Secretary to the Govt. of India

To: -

1. Officers Concerned.
2. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MoSLJ /PPS to LS
3. PPS to Addl. Secretaries/PPS to JS &Las/ PPS to Sr. GA.
4. Central Agency Section / Litigation (HC)/ Litigation (LC)/ CAT Sections.
5. Branch Secretariats- Mumbai/Chennai/Kolkata/Bengaluru.
6. All Sections in the Department of Legal Affairs.
7. Hindi Section for providing Hindi version of the above order for uploading on the website of this Department
8. NIC Cell with the request to upload the above order on the website of this Department.
9. e-office portal.
10. Office order folder.